



Central Administrative Tribunal Principal Bench, New Delhi

O.A. No. 2171/2019
M.A. No. 297/2020
M.A. No. 2333/2019
M.A. No. 3400/2019

Thursday, this the 22nd day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Ms. Aradhana Johri, Member (A)**

Smt. Sonia Mehta, aged 58 years, 'A'
w/o Sh. A K Mehta
working as Chief Architect in CPWD
posted in New Delhi
r/o E-8/2, M S Flats, Sector 13
R K Puram, New Delhi

.. Applicant

(By Advocate : Mr. Yogesh Sharma)

Versus

1. Union of India through the Secretary
Ministry of Housing & Urban Affairs
Govt. of India, Nirman Bhawan, New Delhi
2. The Under Secretary to the Govt. of India
Ministry of Housing and Urban Affairs
Works Division, Nirman Bhawan, New Delhi
3. The Director General
Central Public Works Department
Nirman Bhawan, New Delhi
4. Sh. Ashok Kumar Sharma
Chief Architect
CPWD Office, Lucknow
Through the Under Secretary to the Govt. of India
Ministry of Housing and Urban Affairs
Works Division, Nirman Bhawan, New Delhi

.. Respondents

(By Advocate : Mr. Hanu Bhaskar)

ORDER (ORAL)



Justice L. Narasimha Reddy :

This O.A. is filed challenging the order of transfer of the applicant from New Delhi to Kolkata. The O.A. has undergone several stages. On the last date of hearing, it emerged that the applicant does not have any objection if she is transferred to Mumbai. Learned counsel for respondents submitted that today itself, an order was passed transferring the applicant from New Delhi to Mumbai.

2. In view of this development, Mr. Yogesh Sharma, learned counsel for applicant sought permission of the Tribunal to withdraw the O.A.

3. Permission accorded. The O.A. is dismissed as withdrawn.

All the pending M.A.s shall stand disposed of.

There shall be no order as to costs.

(Aradhana Johri)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

October 22, 2020
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